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MBA & MCA STAFF RECRUITMENT 2024

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GENERAL

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Invites Application for Qualified & Experienced Teaching and Non-Teaching Staff
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Eligibility: NET / Ph.D with Exp
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Christ Nagar, Begur - Koppa Road, Hullahalli, Sakalawara Post, Bangalore - 560083
Contact: 080 35215156
www.calaw.in

Bangalore Date: 02-04-2024

PUBLIC NOTICE

Public are hereby informed that Mr.C.Sundaram, S/o.Mr.M.S.Chockalingam Chettiar and Mrs.C.Muthu W/o.S.Chockalingam claiming to be the owners of the Schedule Property and represent that they have misplaced/lost the original title deeds of the Schedule Property viz.,

1. Sale Deed dated 07/05/1971 vide doc.No.1044/1971-72, stored in Book No.1,
2. Sale Deed dated 24/02/1979 vide doc.No.3962/1978-79, stored in Book No.1,
3. Sale Deed dated 19/08/1985 vide doc.No.1943/1985-86, stored in Book No.1,
4. Sale Deed dated 12/12/1990 vide as doc.No.2894/1990-91, stored in Book No.1,
5. Sale Deed dated 12/12/1990 vide doc.No.2890/1990-91, stored in Book No.1,

above said documents are registered in the office of Sub Registrar Gandhinagar, Bangalore.

6. Simple Mortgage Deed dated 31/01/2002 vide doc.No.4221/2001-02, stored in Book No.1, registered the office of Sub Registrar Bangalore South Taluk, Bangalore.
7. Partition Deed and Family settlement dated 20/01/2006 registered as doc.No.12958/2005-06, stored in Book No.1, in the office of Sub Registrar Bangalore South Taluk, Bangalore.
8. Discharge Deed dated 30/08/2006 registered as doc.No.2463/2006-07, stored in Book No.1, in the office of Sub Registrar Gandhinagar, Bangalore.

If any person's, firm, company, institution or organization has any claim are holding the afore mentioned documents, they may contact the undersigned in writing within 7 days from the date of this notice failing which it will be presumed that there are no claims.

SCHEDULE PROPERTY
All that piece and parcel of entire building constructed on Site bearing former No.334 in Palace Orchards, Now No.334/21, XIV Cross, Sadashivanagar, 45th Corporation Division, Bangalore, measuring East to West 90 feet and North 60 feet, together with RCC roofed structures consists of Ground and First Floors thereon and bounded on the:-
East: Site No.321, West: Road North: Site No.333, South: Site No.335
M/s.RASHI LEGAL
Advocates and Legal Consultants,
No.82-1250/51, "Manu Teja Towers", A. Dasarahalli, Magadi Main Road, Bangalore - 560 079.
M-9916559198

DATE: 06th, 07th, 13th, 14th, 20th, 21st, 27th & 28th For Registration
APRIL 2024 (08 Days)
TIME: 10.00 AM - 05.00 PM
FEES: 11,800/- (Inclusive of GST)
Website: www.ppdccagra.dcmsmc.gov.in
VENUE: HOTEL LORDS ECO INN, 10th A MAIN, 6th CROSS | First Block, Jayanagar, Bangalore-560011
Fees includes Lunch, Refreshments & Course soft materials
Contact Number: 9750747571 / 9626516812
CERTIFICATION WILL BE AWARDED

FORM A PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
ABBEY BUSINESS SERVICES (INDIA) PRIVATE LIMITED

1 NAME OF CORPORATE PERSON	ABBEY BUSINESS SERVICES (INDIA) PRIVATE LIMITED
2 DATE OF INCORPORATION OF CORPORATE PERSON	22/01/2004
3 AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Roc-Bangalore
4 CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72300KA2004PTC033227
5 ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Prestige Poseidon, 139 Residency Road, Bengaluru, Karnataka, India, 560025
6 LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30.03.2024
7 NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORIZATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N.S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL +080 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REG. NO. IBBIPA-002/P-N00016/2016-17/10030 AFA valid upto 21/05/2024
8 LAST DATE FOR SUBMISSION OF CLAIMS	29.04.2024

Notice is hereby given that Abbey Business Services (India) Private Limited has commenced voluntary liquidation on 30.03.2024.
The stakeholders of Abbey Business Services (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 29.04.2024 to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Date : 01.04.2024
Place : Bangalore

Sd/-
Thirupal Gorge
Liquidator

